

Through Fax

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish
Registrar(Administration)
High Court of Jharkhand
Ranchi.

File No. XIX(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Date. _____

To

The Director,
Judicial Academy Jharkhand,
Ranchi.

Sub: - To organize one day's training programme on use of Video Conferencing facilities, through Desktop VC, in the month of November, 2017.

Sir,

Enclosing herewith a copy of letter dated 13.09.2017 of Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India, I am directed to inform that the Court has been pleased to order to organize one day's training programme on use of Video Conferencing facilities, through Desktop VC, for the Judicial Officers and Court staff as well as Jail staff of the following nine Districts and Rajmahal Sub-Division:- i) Simdega, ii) Koderma, iii) Jamtara, iv) Pakur, v) Sahibganj, vi) Bokaro, vii) Deoghar, viii) Khunti and ix) Jamshedpur, where Desktop VC facilities are available.

The Court has also been pleased to order to utilize the services of i) Sri Rajeev Ranjan, Chief Judicial Magistrate, Dhanbad and ii) Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Jamshedpur as resource person for the aforesaid training programme.

Further, the Court has also been pleased to order to invite the Jail staff for the aforesaid training programme with consultation of the DGP/IGP (Prisons) aforesaid 09 (nine) Districts and Rajmahal Sub-Division, who will be handling the Desktop Video Conferencing system in respective Jails.

You are, therefore, requested to do the needful and to fix a date for the aforesaid training programme in the month of November, 2017 as also to inform to this Court for needful accordingly.

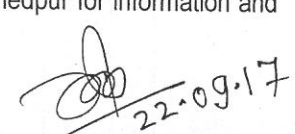
Encl: - ~~As~~ above.

Yours faithfully
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 4397 /Apptt.

Dated Ranchi the 22/09/2017

Copy forwarded to the D.R.-cum-PS to Hon'ble Mr. Justice Madan B. Lokur, e-rail id – akspc26@gmail.com / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project for getting uploaded the letter on this Court's website / Sri Rajeev Ranjan, Chief Judicial Magistrate, Dhanbad / Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Jamshedpur for information and needful / Principal District & Sessions Judge, Dhanbad / Principal District & Sessions Judge, Jamshedpur for information and needful / the DGP/IGP (Prisons), Jharkhand, Ranchi for information and needful.


Registrar (Administration)